



**CENTRAL ADMINISTRATIVE TRIBUNAL  
CUTTACK BENCH, CUTTACK,**

**ORDER SHEET**

COURT NO. : 1

17/07/2019

O.A./260/331/2019

PANKAJ NAYAK  
-V/S-  
D/O POST

ITEM NO: 42

FOR APPLICANTS(S) Adv. : Mr.D.K.Mohanty

FOR RESPONDENTS(S) Adv.: Mr.B.Swain

Notes of The Registry	Order of The Tribunal
	Both the learned counsels are present.
	Learned counsel for the applicant has filed a memo for withdrawing the OA since the prayer of the applicant has been addressed by the respondents.
	Learned counsel for the respondents also submitted that the respondents have granted the relief to the applicant.
	Accordingly the OA is disposed of as withdrawn. No order as to costs.

( SWARUP KUMAR MISHRA)  
MEMBER (J)

( GOKUL CHANDRA PATI)  
MEMBER (A)



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